

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

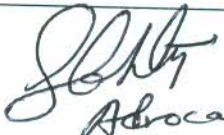

u/v

CP(IB) No. 619/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7TH AUGUST, 2018, 10:30 A.M.

Name of the Company	Arrham Plywood-Vs- Unique Wood Fabrication Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

①	SANEHARI CHAKRABORTY	} Advocates for Operational Creditors	 Advocate 07/08/18
②	SOUMIK CHAKRABORTY		
①	S.R. Saha. Achr.	} Advocate for Appearing Corporate Debtor.	 7/8/2018
②	Suman Kr. Chakraborty		
③	Subhanga Das		

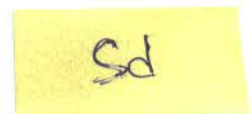
ORDER

Ld. Counsel for Corporate Debtor and for Operational Creditor is present.

Ld. Counsel entered appearance on the side of the Corporate Debtor and filed vakalatnama and board resolution. It is recorded.

In the meanwhile, Ld. Counsel appearing on the side of the Operational Creditor submits that the matter was settled out of the Tribunal and sought permission to withdraw. Permission is granted.

Disposed of as withdrawn.



(Jinan K.R.)
Member (J)